

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3112
ANSWERED ON:30.08.2012
INSTALLATION OF LPG LINE
Bhujbal Shri Sameer

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government is considering to install LPG line direct to home in the major cities of the country including Maharashtra:
and

(b) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N SINGH)

(a) & (b): No, Madam. The Ministry has set up Petroleum and Natural Gas Regulatory Board (PNGRB) under the Petroleum and Natural Gas Regulatory Board Act 2006, which grants authorization for City and Local Area Natural Gas Distribution Networks in accordance with the provisions of the said Act and the PNGRB (Authorizing Entities to Lay, Build, Operate or Expand City or Local Natural Gas Distribution Network) Regulations, 2008. The development of CGD network includes supply of Piped Natural Gas (PNG) to household which is chemically different from LPG. PNGRB has envisaged a roll out plan of CGD network development through competitive bidding in more than 300 possible Geographical Areas (GAs) in the country, including 29 GAs in the State of Maharashtra on the basis of Expressions of Interest (EOI) submitted to the Board or on suo moto basis. The development of City Gas Distribution network in a GA is based on, inter alia, the availability of natural gas through transmission pipelines in its vicinity.